# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 2107

### TO BE ANSWERED ON THE 14<sup>TH</sup> MARCH, 2023/ PHALGUNA 23, 1944 (SAKA)

### **VIOLATION OF HUMAN RIGHTS**

### 2107. SHRI P RAVINDHRANATH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of violations of human rights, being taken into cognizance as suo moto by the National Human Rights Commission (NHRC), during each of the last three years and the current year;

(b) the total number of complaints received, disposed and pending in the NHRC during each of the last three years and the current year;

(c) the total number of cases in which the Union and the State Governments have accepted the recommendations of NHRC and the action taken thereon;

(d) the details of the amount of compensation paid on the recommendations made by the NHRC during the said period, State-wise;

(e) whether there are reports of non-disbursement of such compensation to the victims; and

(f) if so, the details thereof and the reasons therefor along with the action taken by the Government in this regard?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): As per the information provided by the National Human Rights Commission

(NHRC), the number of cases where the NHRC has taken *suo moto* cognizance

during each of the last three years and the current year are as under: -

#### L.S.US.Q.NO. 2107 FOR 14.03.2023

Year	Number of cases
2019-2020	64
2020-2021	41
2021-2022	16
2022-2023	77
(up to 28.02.2023)	

(b): As per the information provided by the NHRC, the total number of complaints registered, disposed and pending in NHRC during each of the last three years and the current year are as under: -

Year	Cases registered	Cases disposed	Cases pending
2019-2020	76,628	75,999	629
2020-2021	74,968	73,410	1,558
2021-2022	1,11,082	1,07,823	3,259
2022-2023	97,788	91,196	6,592
(up to 28.02.2023)			

(c) to (f): As per the information provided by the NHRC, statement showing the number of cases in which the Union and the State Governments have accepted the recommendations of NHRC, the amount of compensation paid on the recommendations made by the NHRC, number of cases in which the recommendations made by the NHRC, number of cases in which the recommendations made by the NHRC are pending/ refused by the Government/ recommendations withdrawn by the NHRC/ challenged by the Government in the Courts etc., for the year 2019-2020, 2020-2021, 2021-2022 and 2022-2023 (up to 28.02.2023) are placed at Annexure-I, II, III and IV respectively.

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State/UT-wise No. of cases in which the Union and the State Governments have accepted the recommendations of NHRC, the amount of compensation paid on the recommendations made by the NHRC, number of cases in which the recommendations made by the NHRC are pending/ refused by the Government/ recommendations withdrawn by the NHRC/ challenged by the Government in the Courts etc., during 01.04.2019 to 31.03.2020

	not trace Monetar	ary relief to as and when		osed. Proof of It received	issued by State/Cer	entral ties. POP be	approach Court. Pa	osed. Central Govt. has Ched High Payment subject rs passed by the	refused to refused b	entral Govt. to comply or by the	of PHR Ac complian received	nce report I from / of Defence	received	f payment not d. Case closed t recording	Partially Case clos	y Complied. ssed.	complia	losed but iance/ Proof ment (POP) ng.				
State/ UT Name	No. Of Cases	Amount (in Rs.)	No. Of Cases	Amount (in Rs.)	No. Of Cases	Amount (in Rs.)	No. Of Cases	Amount (in Rs.)	No. Of Cases	Amount (in Rs.)	No. Of Cases	Amount (in Rs.)	No. Of Cases	Amount (in Rs.)	No. Of Cases	Amount (in Rs.)	No. Of Cases	Amount (in Rs.)	No. Of Cases	Amount (in Rs.)	No. Of Cases	Amount (in Rs.)
ANDAMAN &	1	1	·'		· ['		1	· ['	· ['		· [ ]		1	200000			1		-		1	200000
NICOBAR			· '		<u> </u>		<b></b>	′	· [ '	· <b> </b> '	<b></b> '	·	<u> </u>		<u> </u>	<u> </u>	<u> </u>	<u> </u>	<u> </u>	<b> </b>	<u> </u>	<b></b> '
ANDHRA			3	1305000				1	1	1	1 '	1	13	2860000			2	500000		1	18	4665000
PRADESH ARUNACHAL				600000	·'	+	+	'	·'	+'	+'	·	6	900000	<u> </u>		+	+		<b> </b>	8	1500000
PRADESH			2	00000				1	1	1	1 '	1	U	90000						1	0	1200000
ASSAM	+	+	5	2950000	· +'	+	+	·'	t′	· ['	t'	· · · · · · · · · · · · · · · · · · ·	8	2800000	<u>+</u>	+	7	6600000	+	t	20	12350000
BIHAR	+	+	8		1	500000	1	500000	· ['	· ['	'		21		<u> </u>	<u> </u>	4		+		35	
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CHHATTISGARH		1	9	5970000	1	500000	†	1	′	,	· ['		13				5	10250000	1		28	
DELHI	1		5					1	·	·	·		36				2				43	
GUJARAT	†							·   ·	·	·	「 <u> </u>		7						<u>†                                    </u>		7	
HARYANA			5	1300000				· · · · · · · · · · · · · · · · · · ·	· [ /	· · · · · · · · · · · · · · · · · · ·	ſ <u> </u>		16	3365000					† <u> </u>		21	4665000
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JHARKHAND	<u> </u>	<u> </u>	7		1	300000	<b></b>	'	·'	- <u>-</u> '	<b></b> '	·	27			<b>_</b>	7	2600000	$\downarrow$	<b></b>	42	
KARNATAKA	<u> </u>	<u> </u>	2		·	<u> </u>	<u> </u>	- <b> </b> '	'	'	<b></b> '	·	2		<u> </u>	<u> </u>	<u> </u>	<u> </u>	<u> </u>	<b> </b>	4	
KERALA	<u> </u>		1		- <b> </b> '	<u> </u>	<b></b>	·'	·'	·'	<b></b> '	·	5		<b>_</b>	<b>_</b>	<u> </u>	353000	<b>_</b>	<b> </b>	6	
MADHYA			4	1300000				1	1	1	1 '	1	11	3400000			2	2500000		1	17	7200000
PRADESH	+		<u> </u>	635000		+	+	200000	·'	+'	<u>+'</u>	·	10	1210000	<b> </b>	+	7	250000		<b> </b>	+ 20	2635000
MAHARASHTRA MANIPUR	+		3		'	+	1	300000		1500000	<b>+</b> '	·	<u>19</u> 3		<b> </b>		/	3500000		<b> </b>	30	8635000 7000000
MANIPUR	+	+		300000	'	<b> </b>	+	· +'	1	1500000	<b>+</b> '	t'	2		<b> </b>	+		+	+	<del> </del>	2	
MIZORAM	+	+	'	+	'	+	+	· +'	·'	+'	·'	t'	2		+	+	1	100000	+	<b> </b>	2	
NAGALAND	+	+		+	· +'	+	1	100000	t'	· +'	· +'	· []	1		<u> </u>	+		100000	+	<u> </u>	2	
ODISHA	+	+	21	5990000	· +'	+	+	100000	t'	· +'	· +'	· [	39		<u>+</u>	+	3	400000	+	<u> </u>	63	
PUDUCHERRY	+	+	1		·'	+	+	· +'	t'	· ['	t'	· · · · · · · · · · · · · · · · · · ·	1		<u> </u>	<b> </b>		400000	+	t	2	
PUNJAB	+	+	3		·'	+	+	· +'	1	200000	†'	· · · · · · · · · · · · · · · · · · ·	13		<u> </u>	+	2	200000	+	<u> </u>	19	
RAJASTHAN	+	+	2		1	300000	+	· †'	†′	1	†'	· · · · · · · · · · · · · · · · · · ·	27		+	+	1	50000	+	t	31	4079996
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TELANGANA	+	+	2				1	1'	′	· [	· [ ]		9	_			1	1	1		11	
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WEST BENGAL	<u> </u>		2				<b></b>	_ <b></b> '	·'	<b></b> '	1	500000					4			<b></b>	29	
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State/UT-wise No. of cases in which the Union and the State Governments have accepted the recommendations of NHRC, the amount of compensation paid on the recommendations made by the NHRC, number of cases in which the recommendations made by the NHRC are pending/ refused by the Government/ recommendations withdrawn by the NHRC/ challenged by the Government in the Courts etc., during 01.04.2020 to 31.03.2021

	out. Mo	ot traced onetary o be paid when		e Closed. Proof ayment received	Sancti by the Centra autho be ser	orities. POP	State/ Govt. approa Court. subjec	oached High t. Payment ect to orders ed by the	State/ Govt. I comply	Closed. / Central . refused to oly or refused e recipient	complian received Ministry	HR Act. No ance report d from y of e /Min. of		e closed		olied. Case	compl	closed but pliance/ Proof ayment (POP) ding.	f withdray	mendation awn by the ission. Case	Any Othe Case Clos	her reasons. osed.	TOTAL	
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ANDAMAN & NICOBAR	+		1	1 300000	+			1	+	<u> </u>		1			+		$\vdash$			·	'		1	300000
ANDHRA PRADESH	+		4	4 1200000	) 2	2 300000	1	100000	+	<u> </u>		+	4	1100000	+	+	1	. 100000	+		3	520000	15	3320000
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BIHAR	+	400000				1 300000	1	1400000	) 2	200000	, +	+	24			1000000	7	/ 1800000		· +'	3	575000		
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PRADESH	_ <b>_</b>		<u> </u>		<u> </u>		<u> </u>		<u> </u>								<u> </u>				<u>+'</u>	1	·'	
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KERALA	1	100000				`	<b></b>		1	150000		<u> </u>	1				2	800000		`	2	600000		
MADHYA PRADESH			18	6662740					1	300000			7	400000			3	600000			5	675000	34	12237740
MAHARASHTRA	+	400000	) 4	4 1750000	.+		1	500000	· <del> </del>		+	+	8	3 2325000	.+	+	4	800000	.+	·	+'	t	19	5775000
MANIPUR		400000	1				+	50000	+	+	+	+	3			+	4	500000			+'	t	19	
MEGHALAYA		+	1			·+	+	+	+	+	+	+	1			+	1	300000			· +'	t	3	
MIZORAM		+	1				+	+	+	+	+	+		50000	+	+	+	300000	+		+'	t	3	
ODISHA	+	+	41			3 9400000	3	800000	) 1	300000	.+	+	12	2 5300000	.+	+	1	. 100000	) 1	1 50000	1	50000		
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PUDUCHERKI PUNJAB	+	200000					+	+	1	100000	.+	+	7	2000000	.+	+	4	1200000	.+		2	600000		
RAJASTHAN		200000	14			<sup>-</sup>	+	1100000		100000	+	+	14			+	4	675000			1	200000	-	
SIKKIM	+	+	14			<sup>-</sup>	+	1100000	+	+	+	+			+	+	+	0,000	+		+		1	
TAMIL NADU		+	4				+	+	+	+	+	+	3	350000	.+	+	+	+	+		2	400000	_	
TELANGANA	+	+	4			3 325000	.+	+	+	+	+	+	4			+	3	3300000	.+		+		14	
UTTAR PRADESH	[ 1	25000						500000	) 4	850000	.+	+	107			+	37				20	4495000		
UTTARAKHAND	+	23000	110			12/3000	+			050000	+	+	3			+	37	20000			1	100000		
WEST BENGAL		+	7			3 450000	.+	+	+	+	+	+	11			+	+ + 7	250000		·+	+		28	
Total	+	1175000	-					94200000	) 17	3075000	) 1	50000				1300000	104			5 850000	57	24377972	-	

State/UT-wise No. of cases in which the Union and the State Governments have accepted the recommendations of NHRC, the amount of compensation paid on the recommendations made by the NHRC, number of cases in which the recommendations made by the NHRC are pending/ refused by the Government/ recommendations withdrawn by the NHRC/ challenged by the Government in the Courts etc., during 01.04.2021 to 31.03.2022

	not trac Moneta be paid	osed. NOK ced out. ary relief to as and IOK traced.		Closed. Proof of ent received	Sancti by the Centra autho be ser	Case Closed. Sanction issued by the State/ Central authorities. POP be sent separately.		Case Closed. State/Central Govt. has approached High Court. Payment subject to orders passed by the Court.		Case Closed. State/ Central Govt. refused to comply or refused by the recipient		osed u/s 19 Act. No ance report d from y of e /Min. of Affairs.	received. Case	comp Proof	ent (POP)	withdra	nendation wn by the sion. Case	Any Other Case Close		TOTAL		
State/ UT Name	No. Of Cases	Amount (in Rs.)		Amount (in Rs.)	No. Of Cases	Amount (in Rs.)	No. Of Cases	Amount (in Rs.)	No. Of Cases	Amount (in Rs.)	No. Of Cases	Amount (in Rs.)	No. Of Cases	Amount (in Rs.)	No. Of Cases		No. Of Cases	Amount (in Rs.)	No. Of Cases	Amount (in Rs.)	No. Of Cases	Amount (in Rs.)
ANDAMAN & NICOBAR													1	100000							1	100000
ANDHRA PRADESH			2	800000	1	400000							3	1000000			1	100000			7	2300000
ARUNACHAL PRADESH			1	500000													1	50000			2	550000
ASSAM			4	1000000							1	300000	4	1600000							9	2900000
BIHAR			21	8325000	3	1000000							18	6350000	3	600000					45	16275000
CHANDIGARH			2	600000																	2	600000
CHHATTISGARH			6	1800000									3	900000							9	2700000
DAMAN & DIU													1	300000							1	300000
DELHI			6	1300000			1	25000	)				6	1400000			2	350000			15	3075000
GUJARAT			4	1000000																	4	1000000
HARYANA			12	3150000	1	200000			1	500000			4	1575000							18	5425000
HIMACHAL PRADESH			3	1000000																	3	1000000
JAMMU & KASHMIR			1	3600000									1	100000							2	3700000
JHARKHAND			6	1200000									6	1600000	2	500000	1	100000	1	100000	16	3500000
KARNATAKA			2	350000									1	100000							3	450000
KERALA			1	300000									1	250000							2	550000
MADHYA PRADESH			9	1875000									1	200000			1	200000			11	2275000
MAHARASHTRA			6	2275000									5	3350000	1	100000					12	5725000
MANIPUR			1	500000																	1	500000
MIZORAM			1	500000																	1	500000
NAGALAND													2	600000							2	600000
ODISHA			34	9075000	5	1975000			1	300000			9	2400000			1	300000	1	. 300000	51	14350000
PUDUCHERRY			1	500000																	1	500000
PUNJAB			4	1150000									1	100000							5	1250000
RAJASTHAN			12	3075000	1	400000							3	500000	2	500000					18	4475000
SIKKIM			1	375000	<u> </u>								1	300000							2	675000
TAMIL NADU			3	700000	ļ		1						4	800000			1	200000			8	1700000
TELANGANA			2	1390840									1	200000			<b> </b>				3	1590840
TRIPURA			1	300000		405055	<u> </u>						2	1200000	_	2225-5-	-	20000-		-	3	1500000
UTTAR PRADESH	1	300000	42	11300000	3	1050000							21	4850000	11	2225000	3	300000			81	20025000
UTTARAKHAND			2	750000			1	200000	)				1	300000							4	1250000
WEST BENGAL			9	1975000			1	25000	)				3	450000							13	2450000
Total	1	300000	199	60665840	14	5025000	3	250000	) 2	800000	1	300000	103	30525000	19	3925000	11	1600000	2	400000	355	103790840

# State/UT-wise No. of cases in which the Union and the State Governments have accepted the recommendations of NHRC, the amount of compensation paid on the recommendations made by the NHRC, number of cases in which the recommendations made by the NHRC are pending/ refused by the Government/ recommendations withdrawn by the NHRC/ challenged by the Government in the Courts etc., during 01.04.2022 to 28.02.2023

	not trac Moneta be paid	e Closed. NOK traced out. netary relief to aaid as and m NOK traced.			ment received Sanction issued by the State/ Central authorities. POP be sent separately.			Closed. (Central has ached High . Payment ct to orders d by the	State, Govt. comp	Closed. / Central refused to ly or refused e recipient	Proof of pay received. Cas without recc	Partially Complied. Case closed.		compl	losed but iance/ Proof ment (POP) ng.	Recommendation Any Other reasons. TOTAL   withdrawn by the Case Closed. Commission. Case   closed. Image: Closed for the second secon						
State/ UT Name				Amount (in Rs.)	No. Of Cases	Amount (in Rs.)	No. Of Cases	Amount (in Rs.)	No. Of Cases	Amount (in Rs.)	No. Of Cases	Amount (in Rs.)		mount in Rs.)	No. Of Cases	Amount (in Rs.)	No. Of Cases	Amount (in Rs.)	No. Of Cases	Amount (in Rs.)	No. Of Cases	Amount (in Rs.)
ANDAMAN &			1	500000																	1	500000
NICOBAR ANDHRA PRADESH			3	800000	1	325000					4	1600000									8	2725000
ARUNACHAL			4	875000							2	1000000									6	1875000
ASSAM			6	2800000							2	1100000			1	200000					9	4100000
BIHAR			17	8575000	3	1375000					8	1880000									28	11830000
CHHATTISGARH			4	2500000			1	100000			3	900000									8	3500000
DELHI			17	4900000					1	50000	8	2550000			1	400000			1	200000	28	8100000
GUJARAT			5	3650000																	5	3650000
HARYANA			8	2525000							4	2700000					1	200000			13	5425000
JAMMU & KASHMIR																	1	300000			1	300000
JHARKHAND			10	2000000							11	4080000			1	300000	1	1000000			23	7380000
KARNATAKA			1	100000							1	1500000									2	1600000
KERALA			1	650000							5	1700000									6	2350000
MADHYA PRADESH			4	1080000			1	300000			4	650000									9	2030000
MAHARASHTRA			11	4100000							2	600000									13	4700000
MANIPUR											2	1000000									2	1000000
MEGHALAYA			2	800000																	2	800000
MIZORAM			1	300000																	1	300000
NAGALAND			2	825000							1	350000									3	1175000
ODISHA			17	5775000							10	3220000	1	200000							28	9195000
PUNJAB			2	600000	1	300000					3	950000									6	1850000
RAJASTHAN			4	1350000							7	5188000									11	6538000
TAMIL NADU			6	1600000							2	800000							1	28000000	9	30400000
TELANGANA			4	1300000							1	300000									5	1600000
UTTAR PRADESH	2	700000	44	12125000	4	1350000					27	7150000			1	200000	2	600000			80	22125000
UTTARAKHAND									1	100000	1	300000				1				1	2	400000
WEST BENGAL			10	4350000					1	50000	5	1800000			1	300000	1	300000	2	350000	20	7150000
Total	2	700000	184	64080000	9	3350000	2	400000	3	200000	113	41318000	1	200000	5	1400000	6	2400000	4	28550000	329	142598000